

be pleased to state whether he led a delegation to the Ninth Session of the Food and Agriculture Organisation Conference; if so,

(a) who were the other Indian delegates to the Conference; and

(b) what questions were discussed and recommendations made relating to India at the Conference?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes. The names of other Members are:

- (1) Shri Joginder Singh, M.P., Alternate,
- (2) Dr. M. S. Randhawa, I.C.S., Vice-President, I.C.A.R., Associate,
- (3) Shri J. V. A. Nehemiah, Secretary, I.C.A.R., Associate,
- (4) Dr. R. N. Poduyal, Dteputy Economics & Statistical Adviser, Associate,
- (5) Shri N. T. Gulrajani, Agricultural Attache, Embassy of India, Rome, Associate,
- (6) Shri S. M. Wahi, Vice-President, Federation of Rural Peoples' Organisation, New Delhi, Adviser.

(b) The F.A.O. Conference meets once in two years to consider agricultural problems from the global point of view, such as reviewing the world food and agricultural situation, and to examine the programme of activities and the budget of the Organisation for the next *biennium* and other administrative and financial matters arising from the day-to-day working of the Organisation. The questions discussed were thus of general interest to all the member-countries, and no specific recommendations relating to any individual member-country were made.

RECOMMENDATIONS OF MEAT INQUIRY COMMITTEE

*493. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state the recommendations of the Meat Inquiry Committee which have so far been implemented?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): The ad-hoc Committee set up for examining the existing slaughterhouses and meat inspection practices has not yet submitted its report to Government.

दिल्ली डेवलपमेंट (प्रोविजनल) अथारिटी द्वारा गिराये गये मकान

*४९४. श्रीमती सावित्री देवी निगम : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि दिल्ली में दिल्ली डेवलपमेंट (प्रोविजनल) अथारिटी ने कितने ऐसे मकानों को सन् १९५६ तथा १९५७ में गिरवाया है जो कि सरकारी योजना के अनुसार नहीं बने थे ?

f [HOUSES DEMOLISHED BY THE DELHI DEVELOPMENT (PROVISIONAL) AUTHORITY

*494. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HEALTH be pleased to state the number of houses demolished in Delhi by the Delhi Development (Provisional) Authority during the years 1956 and 1957, which were not constructed according to Government Plan?]

स्वास्थ्य मंत्री (श्री. डी. पी. करसरकर) : १९५६ और १९५७ में दिल्ली डेवलपमेंट (प्रोविजनल) अथारिटी द्वारा गिरवाये गये अनधिकृत मकानों की संख्या इस प्रकार है :

१-१-५६ से ३१-१२-५६ तक	२८३
१-१-५७ से ३१-१२-५७ तक	२१२
योग	४९५

† [] English translation.

[THE MINISTER OF HEALTH

(SHRI D. P. KARMAKAR) : The number of unauthorised constructions demolished by the Delhi Development (Provisional) Authority during 1956 and 1957 is as under:

1-1-56 to 31-12-56	..	283
1-1-57 to 6-12-57	..	212

TOTAL. 4951

AIR TRANSPORT COUNCIL

•511. SHRI MAHESH SARAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the date on which the question of fares and freight rates of the Indian Airlines Corporation was referred to the Air Transport Council;

(b) the date on which the Air Transport Council submitted its report;

(c) what action has been taken on the report; and

(d) whether Government propose to publish the report?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) : (a) 19th September, 1955.

(b) 15th May, 1957.

(c) The recommendations are under examination.

(d) Yes, Sir.

EXTENSION TRAINING CENTRALS ETC., in BLOCKS IN CHOTA-NAGPORE DIVISION AND SANTHAL PARGANAS IN BIHAR

109. SHRI T. BODRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state the number of (i) Extension Training Centres for village level workers; (ii) Basic Agricultural Schools and Workshops; and

[1 English translation.

(iii) Home Economics Wings and Auxiliary Home Economics Cells for the training of Gram-Sevikas in the Blocks in operation in Chota-Nagpore Division and Santhal Parganas in the State of Bihar?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (i) Extension Training Centre—One (Ranchi).

(ii) (a) Basic Agricultural Schools —Two (Ranchi and Dumka). In addition to the above mentioned two Basic Agricultural Schools with which the Government of India is concerned, the Government of Bihar runs a Basic Agricultural School in each of the other districts of the Chota-Nagpore Division.

(b) Agriculture Workshops—Nil.

(iii) Home Science Wing—One (Ranchi).

INTENSIVE DEVELOPMENT AND N.E.S. BLOCKS IN CHOTA-NAGPORE DIVISION AND SANTHAL PARGANAS.

110. SHRI T. BODRA: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

(a) the number of blocks (i) allotted and (ii) started, and the number of villages covered by them in respect of Intensive Development Blocks and National Extension Service Blocks

separately in each district of Chota-Nagpore Division and Santhal Parganas in the State of Bihar during the years 1952-53, 1953-54, 1954-55, 1955-56 and 1956-57;

(b) the total expenditure incurred on these blocks till 30th September, 1957; and

(c) the population covered by these blocks?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY) : (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.